

ESOP Reporting

Statement of shares allotted to Indian employees / Directors under ESOP Schemes for the year ended March ______ (to be submitted on the letterhead of the Indian Company / Office / Branch through their AD bank)

We, (Indian Company / Office / Branch), hereby declare that:

a) M/s. (foreign company) has issued shares to our employees / Directors under ESOP Scheme during the year as under:

:

(i) No. of shares allotted

(ii) Number of employees / Directors who accepted shares

(iii) Amount of outward remittance (in FCY and equivalent INR, both) :

c) The information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official		:
Name		:
Designation		:
Date	:	

To,

The Chief General Manager Reserve Bank of India Foreign Exchange Department Overseas Investment Division Central Office, Amar Bldg., 5th Floor Sir P.M. Road, Fort, Mumbai 400 001



ESOP Reporting

Statement of shares repurchased by the issuing foreign company from Indian employees / Directors under ESOP Schemes for the year ended March 31, (Year) (to be submitted on the letterhead of the Indian Company / Office / Branch through their AD bank)

(ii) Number of employees/directors who sold shares

(iii) Amount Inward remittance (in FCY and equivalent INR, both) :

c) The information furnished above is true and correct to the best of our knowledge and belief.

Signature of the Authorised Official:Name:Designation:Date:

Τo,

The Chief General Manager Reserve Bank of India Foreign Exchange Department Overseas Investment Division, Central Office, Amar Bldg., 5th Floor Sir P.M. Road, Fort, Mumbai 400 001